

Annexure-2

Name of the corporate debtor: Kordash Handlers and Logistics Private Limited; Date of commencement of liquidation: 06.10.2025; List of stakeholders Ver 2 as on: 21.04.2026
List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Exude Vincom Private Limited	11-03-2026	₹ 13,12,36,447.00	₹ 13,12,36,447.00	Financial Creditor	Nil	14.98%	-	-	-	-	Debt assigned as per Assignment agreement dt 08.11.2025
2	Silbhadar Vyapaar Private Limited	04-11-2025	₹ 74,50,95,623.00	₹ 74,50,95,623.00	Financial Creditor - Related Party	74,50,95,623	85.02%	-	-	-	-	Note 1
	Total		₹ 87,63,32,070.00	₹ 87,63,32,070.00			100.00%	-	-	-	-	

Note

1. In terms of the third proviso to Regulation 31A(2) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, Silbhadhar Vyapaar Private Limited being a related party of the Corporate Debtor shall not have any voting rights in the Stakeholders' Consultation Committee.